

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, July 18, 2022/ Ashadha 27, 1944 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti;
Micro, Small and Medium Enterprises; Mines; Minority Affairs; Parliamentary Affairs;
Petroleum and Natural Gas; Planning; Statistics and Programme Implementation;
Steel)

Total number of questions -- 160

Improvement in air cargo capacity

1 Dr. Fauzia Khan:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of work done by Government to improve air cargo capacity for the past three years, State-wise including Maharashtra;
- (b) the funds released/spent for the past three years;
- (c) the details of the proposed/upcoming projects to improve air cargo capacity;
- (d) the details of the funds allocated; and
- (e) the details of international air cargo hubs presently operating in the country, along with details of proposed/upcoming projects to establish more hubs?

Setting up of new greenfield airports across the country

2 Dr. Kanimozhi NVN Somu:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has granted in-principle approval for setting up of new greenfield airports across the country;
- (b) if so, the details thereof along with the present status of these airports;
- (c) whether any such airport is being developed in the State of Tamil Nadu and if so, the details thereof; and
- (d) the expenditure involved along with the manner in which it will be met in respect of each of the airports being set up in the country?

Leasing out of airports to private entity

3 Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Airports Authority of India (AAI) has leased out as many as eight airports in the country to a private entity for operation, management and development;
- (b) if so, the details thereof;
- (c) whether Government will be in a position to generate revenue by leasing out the airports

- to private entity;
 (d) if so, the details thereof; and
 (e) if not, the reasons therefor?

Complaints against Air India

4 Dr. Anil Agrawal:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details and number of complaints against Air India received by Government during the last three months;
 (b) whether it is a fact that various reasons for complaints were due to issue of double boarding pass, de-boarding of passengers, flight problem followed by staff behaviour, baggage issues and customer service;
 (c) whether any penalty has been put on the airline and compensation has been given to the complainant in each case, if so, the details thereof;
 (d) the action taken by Government against the careless staff; and
 (e) whether any inquiry has been conducted in each case?

Charges for web-checking

5 Dr. Anil Agrawal:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that some private airlines are charging a fee for completing their check-in formalities on the web;
 (b) if so, the details thereof; and
 (c) the action taken by Government in this regard?

Aircrafts lying idle at airports

6 Dr. Anil Agrawal:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of aircraft of the various airlines lying idle at the airport hangers at the various airports in India;
 (b) if so, the details thereof; and
 (c) the steps which have been taken by Government to get into operation?

Establishment of AMSDC

7 # Shri Rajendra Gehlot:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has established any Aviation Multi-Skill Development Centre (AMSDC) as one of the National Skill Development Centres (NSDC) with the help of Aerospace and Aviation Sector Skill Council (AASSC), if so, the State-wise number of NSDCs established so far in the country including Rajasthan;
 (b) whether Government proposes to establish new centres for the civil aviation skill development in the country, if so, the details of the centres proposed to be set up in the state of Rajasthan; and
 (c) the details of the funds spent so far in this regard and the number of youth proposed to be trained through the said centres in coming three years, year-wise?

Airport capacity expansion

8 Shri Subhas Chandra Bose Pilli:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has prepared a road map to expand the capacity of existing airports in the country;
- (b) if so, the details thereof, and if not, the reasons therefor; and
- (c) the details of pending airport capacity expansion projects in the country?

Increasing women pilots

9 Shri Subhas Chandra Bose Pilli:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the steps taken by Government to increase the women pilots in the country;
- (b) whether Government is providing any incentives to encourage women to take-up pilot training in the county; and
- (c) if so, the details thereof, and if not, the reasons therefor?

Skill development centres in Andhra Pradesh

10 Shri Subhas Chandra Bose Pilli:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether any aviation skill development centres have been established in Andhra Pradesh;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) whether Government proposes to establish a new aviation skill development centre in Andhra Pradesh; and
- (d) if so, the details thereof, and if not, the reasons therefor?

Indiscriminate increase in airfare

11 Shri Binoy Viswam:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken note of the near 30-50 per cent increase in domestic and international airfares in 2022;
- (b) whether Government has any guidelines or policy regarding airfares and its increase or is the decision left solely to the airlines, if so, the details thereof;
- (c) the percentage of tax collected on Aviation Turbine Fuel (ATF), and the details of total tax collection since 2018;
- (d) whether Government is providing any subsidy for ATF or considering lowering the tax on ATF; and
- (e) the steps Government is taking to address this issue, both in the short term and long term?

Operational condition of private airlines

12 Shri Abdul Wahab:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that many private flights that is being operational in India are technologically obsolete;

- (b) for how many years can a flight be in operation before being rendered obsolete;
- (c) the details of the number of flights that belongs to various private companies that have crossed the time period of maximum operational duration; and
- (d) the current average years of operation of flight in the country?

Unprecedented hike in airfares

13 Shri Abdul Wahab:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that the base price for tickets on different domestic routes has recently been increased by an amount that has never been seen before;
- (b) if so, the reason for the same;
- (c) the measures taken by Government to control this hike; and
- (d) the current base fare for flights being charged by private airlines on different domestic routes within the country?

Suggestion for starting air services

14 # Shri Narhari Amin:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the State Government of Gujarat has suggested for starting air services to promote tourism in the State;
- (b) if so, the options suggested by the State Government in this regard; and
- (c) whether Government has accorded any approvals to the suggestions of the State?

Setting up of international and domestic airports in UP

15 Shri Vijay Pal Singh Tomar:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the progress of ongoing international and domestic airports, State-wise;
- (b) whether Government proposes to set up new international and domestic airports in some States including Uttar Pradesh; and
- (c) if so, the details thereof?

Soaring air fares

16 Shri John Brittas:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken note of the unprecedented increase in the airfare in the post COVID situation;
- (b) if so, the details thereof and reasons therefor;
- (c) whether Government would bring in a mechanism to regulate the fares or to deal with unconscionable fares; and
- (d) whether Government would take steps for fixing upper ceiling for air fares in all domestic and international air routes?

Hike in flight charges

17 Dr. V. Sivadasan:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken cognisance of the recent spike in the flight charges;

- (b) whether Government has received any requests for controlling the situation;
- (c) the steps taken by Government to bring back the flight charges to normal; and
- (d) whether Government has not taken any steps regarding the same, if so, the reasons therefor?

Upgradation/modernisation of airports in Jharkhand

18 Shri Deepak Prakash:

Will the Minister of **Civil Aviation** be pleased to state:

the current status of inter-state connectivity with the other States and upgradation/modernisation of airports in Jharkhand?

Growth in aviation sector

19 # Shri Deepak Prakash:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the growth rate registered in the aviation sector during the last three years and current year in the country;
- (b) whether any study has been conducted with regard to the growth in the aviation sector of the country in the next five years by the Airports Authority of India (AAI); and
- (c) if so, the details thereof and the steps taken by Government to meet the increasing demand in the aviation sector in future?

Hike in airfare

20 Shri Elamaram Kareem:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware of the recent unprecedented hike of airfare from gulf countries to India especially Kerala;
- (b) the actions taken by Government to bring this unprecedented hike to normal fare;
- (c) the reason airfare is being hiked in this manner during every festive season time;
- (d) whether lesser intervention by Government in regulating the airfare and controlling the civil aviation sector is the reason behind it; and
- (e) the actions Government is planning to take in the future to regulate the airfare and help travelers?

UDAN scheme in Maharashtra

21 Shri Anil Desai:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that there is a planning to expand the civil aviation facilities across the country including in Maharashtra;
- (b) if so, the names of the airports ready and likely to be developed under UDAN scheme in Maharashtra;
- (c) whether there is any demand to connect cities in the State with other airports in the country;
- (d) if so, the details of the destinations already connected and the destinations likely to be connected; and
- (e) the status of survey conducted in respect of runways under the UDAN Scheme in the country including Maharashtra?

Proposal for a new airport at Sabarimala

22 **Shri Jose K. Mani:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has the details regarding greenfield airports to be constructed in the country in the next ten years;
- (b) if so, the details thereof; and
- (c) whether Government has any plans to approve the proposal for the construction of a new airport at Sabarimala in the State of Kerala?

International flights from Kannur international airport

23 **Shri Jose K. Mani:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has the details regarding the airline companies conducting services to foreign nations from Kannur International Airport;
- (b) if so, the details thereof;
- (c) whether Government has any plans to start/approve the service of foreign airline companies from Kannur International Airport;
- (d) if so, the details thereof;
- (e) whether Government has any plans to extend Association of Southeast Asian Nations (ASEAN) Open Sky Policy to the Kannur International Airport; and
- (f) if so, the details thereof?

Air traffic system

24 **Shri Sanjeev Arora:**

Shri K.C. Venugopal:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has increased the revenue generation from the Communication, Navigation and Surveillance (CNS) and Air Traffic System (ATS) facilities in the domestic and international airports from the fleet of foreign passenger and cargo flights during the last three years and the current year;
- (b) if so, the details thereof and the total revenue generated from these airports during the last three years, airport-wise and year-wise;
- (c) the steps taken by Government to increase the revenue in civil aviation sector; and
- (d) the other steps taken by Government to increase the revenue in civil aviation sector?

Achievement of objectives of UDAN

25 **Shri K.C. Venugopal:**

Shri Sanjeev Arora:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has achieved the objective for which Ude Desh Ka Aam Nagrik (UDAN) Scheme was launched, if so, the details thereof, and if not, the reasons therefor;
- (b) the present status of implementation of regional connectivity scheme UDAN in the country especially Maharashtra;
- (c) the challenges faced by Government while implementing UDAN scheme;
- (d) the contribution of UDAN scheme in the overall growth of aviation sector;
- (e) whether Government has set any target to achieve under UDAN scheme during the next five years; and

(f) if so, the details thereof and the steps taken by Government to achieve the target?

Provision of advanced facilities at airports

26 Dr. C.M. Ramesh:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether some of the airports in the country have not been technologically advanced like other airports in the country and as a result even night landing and other facilities are not available, if so, the details thereof, airport-wise;
- (b) by when such facilities would be available in those airports for the benefit of passengers; and
- (c) whether Government has already started any exercise in this connection, if so, the details thereof airport-wise, and if not, the reasons therefor?

Expansion of civil aviation infrastructure

27 Dr. C.M. Ramesh:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposes to expand civil aviation infrastructure in different States of the country by acquiring land in those States to develop airports and the details thereof; and
- (b) whether sufficient fund has been earmarked for the said purpose and any timeline has been fixed for completing those projects, if so, the details thereof?

Gap between demand and supply of coal

28 Dr. Fauzia Khan:

Will the Minister of **Coal** be pleased to state:

- (a) whether the gap between demand and supply of coal has been increasing day by day, particularly in the coal based projects;
- (b) if so, the details thereof;
- (c) the reaction of Government thereto;
- (d) whether Government has chalked out any schemes to bridge the gap between demand and supply of coal to save the coal based projects; and
- (e) if so, the details thereof?

Impact of lowering coal imports

29 Shri Tiruchi Siva:

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has assessed the impact of lowering coal imports;
- (b) if so, the details thereof;
- (c) whether Government has a plan to ensure continued supply in the country to meet the existing demand for power generation; and
- (d) if so, the details thereof and if not, the reasons therefor?

Shortage of coal supplies for CPPs based industries in Odisha

30 Shri Sujeet Kumar:

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that local Captive Power Plants (CPPs) based industries in Odisha

are getting just 40 to 50 per cent of the required coal supplies, creating a backlog of over 1,500 coal rakes, since most of the available coal rakes are being diverted away from CPPs, if so, the reasons therefor;

(b) whether as a result of this, MSMEs in the State which are dependent on CPPs are facing risk of closure; and

(c) if so, the measures taken by Government to avert such a crisis?

Closure of coal mines

31 Dr. Santanu Sen:

Will the Minister of **Coal** be pleased to state:

(a) the details of the Coal India Limited mines that have been closed due to surface constraint, financial unviability, political unrest and other reasons though there were extractable reserves remaining since 2016, year-wise and State-wise;

(b) the details of activities that have been undertaken for land reclamation in the area of closed mines and the funds utilised for the same; and

(c) the power generating firms that defaulted on their payment to Coal India Limited and Singareni Collieries in FY 2021-22?

Recurrence of coal shortages

32 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Coal** be pleased to state:

(a) whether Government has undertaken any study to identify the reasons for recurring coal shortages, if so, the details thereof and if not, the reasons therefor;

(b) whether Government has taken any long term steps to tackle the recurring coal shortages, if so, the details thereof and if not, the reasons therefor; and

(c) whether any steps have been taken to ensure proper planning and coordination among the Ministries involved such as the Ministry of Power and the Ministry of Railways, if so, the details thereof and if not, the reasons therefor?

Annual consumption of coal

33 # Ms. Saroj Pandey:

Will the Minister of **Coal** be pleased to state:

(a) the current annual consumption of coal in the country, in million tonnes and its annual production with respect to demand, alongwith the quantum of coal being imported from other countries; and

(b) the steps taken by Government to reduce the consumption and increase the production of coal in the country?

Reduction in import of coal

34 # Smt. Geeta alias Chandraprabha:

Will the Minister of **Coal** be pleased to state:

(a) whether any steps have been taken for reducing coal import in the country;

(b) whether there is any possibility of reduction in the import of coal in the financial year 2022-23; and

(c) if so, the reasons for the decrease in the import and the details thereof?

Shortage in the production of coal in the country

35 **Smt. Mamata Mohanta:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government is currently facing any shortage in the production of coal in the country, if so, the details thereof including the current coal production to meet the demand;
- (b) the details of the measures taken by Government to overcome the coal shortage in the country;
- (c) whether Government has allowed the use of captive mines to boost the coal output to overcome the shortage of thermal power plants and if so, the details of the captive mines used; and
- (d) the details of the coal produced during the last one year in the country, month-wise?

Nipun Yojana for labourers

36 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the details of the Nipun Yojana;
- (b) whether the labourers working in the construction sector would be benefitted by this scheme; and
- (c) if so, the way in which these labourers would get benefitted and how would this scheme be beneficial for their skill development, the details thereof?

Transfer of technology by DRDO to Indian industries

37 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Defence** be pleased to state:

- (a) whether DRDO handed over Transfer of Technology (ToT) agreements to Indian industries for transfer of technologies developed by DRDO labs across the country;
- (b) if so, the details of agreements signed till now;
- (c) whether it would ensure fast pace of our self-reliance in the defence sector; and
- (d) if so, the details thereof and time by which the objective would be achieved?

Accommodation for defence services personnel

38 **Shri M. Shanmugam:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has approved revised scales of accommodation in 2022, including offices and other structures for the defence services;
- (b) if so, the details thereof;
- (c) whether it would take into account sustainable living with green building standards, energy efficiency, water conservation, and handling of waste;
- (d) if so, whether it will enhance infrastructure development, giving more flexibility and cater to users' aspirations and the details thereof;
- (e) whether Government would ensure optimization of defence land usage by having multi-storeyed construction and combining of common facilities; and
- (f) if so, the details thereof?

Human rights violation cases

39 Dr. Fauzia Khan:

Will the Minister of **Defence** be pleased to state:

- the details of the total complaints lodged against the armed forces for human rights' violation at various fora, during the past five years;
- the details of the authority responsible for investigating the allegations;
- whether steps have been taken by the armed forces to reduce the number of complaints for human rights' violation; and
- if so, the details thereof and if not, the reasons therefor?

Disability pension

40 # Shri Neeraj Dangi:

Will the Minister of **Defence** be pleased to state:

- the number of defence personnel who have been provided disability pension during the last five years and current year;
- whether Government is aware of the fact that many officers of the Indian Army did not receive their disability pension and service pension even one year after getting retired from the service; and
- if so, the total number of such pending cases till date?

Domestic manufacturing of defence equipment

41 Shri Ayodhya Rami Reddy Alla:

Will the Minister of **Defence** be pleased to state:

- the measures taken to achieve a turnover of ₹ 1.75 lakh crore in aerospace and defence goods and services by 2024;
- the list of key projects under the 'Make in India' scheme for domestic manufacturing of defence equipment;
- the details of imports and exports made by Government in the defence sector in the last three years, year-wise; and
- whether imports in defence and aerospace manufacturing market are projected to increase in the next three years, if so, the details thereof and if not, the reasons therefor?

Suicides by servicemen and ex-servicemen

42 Shri A. A. Rahim:

Will the Minister of **Defence** be pleased to state:

- the number of servicemen and ex-servicemen who have committed suicide over the past five years, branch-wise;
- the details of the particular steps and support given towards ensuring the sound mental health of the servicemen and ex-servicemen; and
- the details of the amount of money allocated towards the same to ensure sound mental health of servicemen and ex-servicemen, over the last five years?

Housing schemes for homeless

43 Shri A. A. Rahim:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the number of homeless people in the country, State-wise and year-wise for last five

years;

(b) the reasons for the high figures; and

(c) the amount of money spent by Government for housing schemes for homeless, State-wise over last five years?

'Make in India' defence deals

44 Prof. Manoj Kumar Jha:

Will the Minister of **Defence** be pleased to state:

(a) the total number of contracts signed with Indian contractors under the Make in India initiative;

(b) the total cost of these contracts;

(c) the number of contracts under the list of Make I, Make II and Make III, respectively; and

(d) the details of projects under the said scheme?

Promotions for higher grades in DRDO

45 Shri A. D. Singh:

Will the Minister of **Defence** be pleased to state:

(a) whether Government is aware of the fact that promotions for higher grades in DRDO have been stalled since 2020;

(b) if so, the reasons therefor;

(c) whether Government is planning to cut short the manpower in DRDO; and

(d) if so, the details thereof?

Public and private investment in defence

46 Shri Derek O' Brien:

Will the Minister of **Defence** be pleased to state:

(a) the amount of Government shareholding (in rupee terms) in the defence sector and how has it changed (decreased or increased) in the past five years;

(b) the change in private shareholding (in rupee terms) in the defence sector in the past five years;

(c) the change in foreign investment in the defence sector in the past five years;

(d) the split in defence procurement between Government vendors, private Indian vendors, and foreign companies over the past five years; and

(e) the details thereof?

Jobs and pension for ex-servicemen

47 Dr. V. Sivadasan:

Will the Minister of **Defence** be pleased to state:

(a) the total number of vacancies reserved for ex-servicemen in public sector banks, Central PSUs and Central Armed Police Forces(CAPFs);

(b) the number of the above mentioned posts that have been filled with ex-servicemen in the last five years, year-wise; and

(c) the number of ex-servicemen receiving pensions since the last five years, year-wise?

Defence academies in Tamil Nadu

48 Shri K.R.N. Rajeshkumar:

Will the Minister of **Defence** be pleased to state:

- (a) the places in Tamil Nadu where Government proposes to set up defence academies;
- (b) whether a proposal for setting up of a defence academy in Namakkal, Tamil Nadu is under consideration and if so, the details thereof;
- (c) the details of the places in the State where defence academies are functioning; and
- (d) whether a new recruitment centre for recruitment in the army is also likely to be established in Tamil Nadu and if so, the details thereof?

Financial health of various units of Ordnance Factory Board

49 Shri Anil Desai:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that Government had decided to privatise some units of its Ordnance Factories, if so, the details of such units;
- (b) the reasons for such decision and whether continued losses suffered by these units were the sole reason for this decision;
- (c) the profit/loss position of these factories; and
- (d) the impact of this decision on the production of these factories?

Indigenous jet engines

50 Smt. Phulo Devi Netam:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that a foreign engine is required to power India's Advanced Medium Combat Aircraft (AMCA);
- (b) the cost, including the technology transfer, of manufacturing the required jet engine; and
- (c) the steps being taken to develop indigenous combat jet engines in India?

Spending on R&D in defence sector

51 Shri Mallikarjun Kharge:

Will the Minister of **Defence** be pleased to state:

- (a) the total spending on Research and Development (R&D) in the defence sector in last five years, as a percentage of GDP, year-wise;
- (b) the total spending on R&D as a percentage of total defence spending in last five years, year-wise;
- (c) the R&D expenditure as percentage of GDP of other countries like China/UK/USA;
- (d) the total vacant posts for scientists (including for SC/ST/OBC/EWS background) in DRDO; and
- (e) whether there is any plan to fill up these posts and if so, by when?

Defence sector recruitment

52 Shri Mallikarjun Kharge:

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that the Indian Army has not recruited any person in the last two years;
- (b) if so, the reasons therefor;

- (c) the total shortage of manpower in all three armed forces, including both officer and non-officer rank;
- (d) the average annual recruitment in the Armed Forces since 2015;
- (e) whether the average recruitment figure is more than the proposed annual intake of Agniveers; and
- (f) if so, how will the shortage of manpower in the Armed Forces be met with?

Defence material production units in West Bengal

53 Smt. Shanta Chhetri:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government proposes to establish defence material production units in West Bengal;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government proposes to explore such feasibility in the near future to do justice to the State of West Bengal so that business and employment opportunities are created to enhance economic growth of the State and if so, the details thereof?

Quota for retiring defence personnels in Government jobs

54 Shri Sanjay Singh:

Will the Minister of **Defence** be pleased to state:

- (a) the existing quota for retiring defence personnel in Central and State Government jobs, each year since 2016;
- (b) the directives that Central Government has given to State Governments to rehabilitate the retired army men in State Government jobs;
- (c) the details thereof; and
- (d) the steps Government plans to take to provide them with job security?

New Sainik School in Uttar Pradesh

55 # Smt. Kanta Kardam:

Will the Minister of **Defence** be pleased to state:

- (a) the number of the Sainik Schools opened in the country since 2016 till date, year-wise and State-wise;
- (b) whether Government proposes to open any new Sainik School in Uttar Pradesh; and
- (c) if so, the details thereof?

Agreement for maritime security

56 # Shri Brijlal:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has inked any agreement with the European Union to increase cooperation in maritime security sector and carry out development and production of defence equipments, if so, the details thereof;
- (b) the terms and conditions of the agreement; and
- (c) whether Government has inked any agreement with any other country also in this regard?

Effect of quota system in production of ethanol blended petrol

57 # **Shri Brijlal:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government is aware of the fact that the target of blending of 20 percent ethanol in petrol by the year 2025 is being affected by the existence of quota system in production, if so, the details thereof;
- (b) whether some State Governments have sought some permission from the Central Government to increase the production beyond the quota, if so, the reaction of Government thereon; and
- (c) the steps taken by Government to reduce dependence on import of crude oil by increasing the production of ethanol?

PM-SVANidhi in Andhra Pradesh

58 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of applications received from street vendors under PM-SVANidhi scheme from the State of Andhra Pradesh during the last two years, year-wise and district-wise;
- (b) the number of applications approved in the 1st, 2nd and 3rd tranches during the above period, year-wise and district-wise;
- (c) whether very few applications have been received in the 2nd and 3rd tranche;
- (d) if so, the reasons therefor; and
- (e) the details of amount disbursed so far in three tranches?

Ridership and revenue of DMRC

59 **Dr. Amar Patnaik:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of the current, daily ridership capacity of the Delhi Metro;
- (b) the details of the current, actual ridership of the Delhi Metro, for the past four years;
- (c) the details of the annual revenue of DMRC from the FY 2016-17 uptill now; and
- (d) whether DMRC is making a loss or a profit and the details thereof?

NIPUN scheme

60 **Shri Iranna Kadadi:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the status of the innovative project National Initiative for Promoting Upskilling of Nirman Workers (NIPUN) under the flagship scheme of Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM);
- (b) how does Government plan to train the construction workers;
- (c) the components that will be included under the fresh skilling and upskilling programs;
- (d) whether there are any plans to provide onsite skilling to the construction workers; and
- (e) if so, the details thereof?

Bharat tap Initiative

61 **Shri Iranna Kadadi:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of Bharat Tap Initiative and the purpose of launching such an initiative;

- (b) the details of planning and initiatives taken by Government to reduce water consumption through this;
- (c) whether there are any plans to set up a monitoring system in order to monitor and track the water consumption; and
- (d) Whether Government plans to expand this initiative across the States and districts and if so, the details thereof?

Investment in smart city projects

62 Shri Tiruchi Siva:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the total amount of funds allocated for the smart city projects across the country during the last three years, State-wise, year-wise;
- (b) the total amount of funds utilised, State-wise;
- (c) the projects under Smart Cities Mission which are still underway and their expected date of completion; and
- (d) the reasons for delay in the completion of the smart city projects?

Funds to Tamil Nadu for the construction of affordable houses

63 Dr. Kanimozhi NVN Somu:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has allocated adequate funds to Tamil Nadu for the construction of affordable houses for all and if so, the details thereof; and
- (b) the total funds allocated and the houses constructed in the last five years?

Rejuvenation of water bodies

64 Smt. Vandana Chavan:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the work done by Government on projects for rejuvenation of water bodies in the past five years, including the total number of water bodies already rejuvenated, if any, under AMRUT 2.0;
- (b) the funds released/spent on the same;
- (c) the details of the proposed/upcoming projects for water rejuvenation projects, State-wise, including the tentative time required to complete each project; and
- (d) the details of the funds allocated for the same?

Solar power in cities

65 Smt. Vandana Chavan:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the work done by Government for increasing solar power generation and utilisation in urban areas, in the past five years, including the total generation capacity and utilisation of solar power in each city;
- (b) the funds released/spent on the same;
- (c) the details of the proposed/upcoming projects for increasing solar power generation/storage/transportation/utilisation, State-wise, including the tentative time required to complete each project; and
- (d) the details of the funds allocated for the same?

Toilets under swachh bharat mission

66 Shri Raghav Chadha:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of toilets built under the Swachh Bharat Mission (SBM) in urban areas during the last one year, State/UT-wise;
- (b) the construction cost per toilet and the amount Government provides for the purpose;
- (c) whether Government has received any complaint of irregularities in distribution of amount being provided for the purpose; and
- (d) if so, the details thereof along with the steps taken by Government in this regard, State-wise?

Recommendation of Bibek Debroy Committee

67 Smt. Priyanka Chaturvedi:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of recommendations made by the Committee headed by Bibek Debroy in 2017;
- (b) whether Government has implemented the recommendations of the Committee and if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the methodology for ascertaining which urban households fall in the 'automatic inclusion' category for welfare schemes?

Status of ARHC in Maharashtra

68 Smt. Priyanka Chaturvedi:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of demand for houses under Affordable Rental Housing Complexes (ARHC) scheme of the PM Awas Yojana, State-wise;
- (b) the budget allocated for ARHC scheme in Maharashtra; and
- (c) the number of houses provided to beneficiaries under ARHC scheme in Maharashtra and the details thereof?

Parliament and Central Vista in seismic zone IV

69 Shri Jawhar Sircar:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether CPWD's notice of September 2019 inviting bids for design for Parliament and Central Vista buildings state that 100 year old buildings such as North Block and South Block are not earthquake safe;
- (b) whether the Minister also mentioned at a Conclave on 9th October 2021, that when the existing Parliament Building was constructed, it was in seismic zone II and today that area is in seismic zone IV which is considerably vulnerable to earthquakes;
- (c) whether CPWD has tackled this concern and the increase in costs; and
- (d) whether these increased costs are proportionate to the measured vulnerability of buildings?

Rehabilitation of people living in Yamuna flood plains

70 Dr. Santanu Sen:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether Government is aware of the media reports that people are living in the Yamuna flood plains;
- (b) if so, the reasons for not relocating them even after the recommendation of three member National Green Tribunal (NGT) appointed Committee constituted in 2013;
- (c) the reasons for not providing them with the benefits under Pradhan Mantri Awas Yojana-Urban (PMAY-U); and
- (d) the details of benefits that are available for accommodation to urban migrants under PMAY-U?

AMRUT in Haryana

71 Shri Deepender Singh Hooda:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the details of ongoing projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Haryana, district-wise;
- (b) the detailed list of sanctioned completed projects for which the utilization certificate is pending and the reasons therefor;
- (c) whether Government has a mechanism to monitor projects undertaken by various Municipal Corporations and other bodies; and
- (d) if so, the details thereof and, if not, the reasons therefor?

Fraud and corruption in Pradhan Mantri Awas Yojana (Urban)

72 Shri Binoy Viswam:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether it is a fact that there have been incidents where beneficiaries who were provided the benefit of Pradhan Mantri Awas Yojana–Urban (PMAY-U) were not in the list of approved beneficiaries, if so, the details of the number of such frauds, State-wise;
- (b) the total number of Government officials against whom departmental inquiries/disciplinary action has been taken in these cases, State-wise;
- (c) the steps taken against such fraudulent beneficiaries; and
- (d) the total number of beneficiaries under the scheme that have availed the benefits and total number of beneficiaries currently waiting, State-wise?

Mismanagement at dump yards

73 # Smt. Seema Dwivedi:

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether it is a fact that the dump yard constructed for solid waste management in metropolitan cities remain open from one or more sides, whereby the stray animals and cows can be occasionally seen eating polythene bags lying in the garbage; and
- (b) if so, whether Government is working on any plan to prevent such a mismanagement and unpleasant situation and find a permanent solution to this, if so, the details of funds spent in this regard so far, State-wise?

Illegal construction

74 # Shri Rajmani Patel:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of surveys undertaken to identify illegal construction in Delhi and Uttar Pradesh, from 2016 till date;
- (b) the number of illegal constructions identified in Delhi and Uttar Pradesh, year-wise from 2016 till date;
- (c) the procedure and timelines to be followed in order to demolish all illegal constructions; and
- (d) the number of illegal constructions demolished in Delhi and Uttar Pradesh, year-wise from 2016 till date?

Implementation of AMRUT scheme in Bihar

75 Prof. Manoj Kumar Jha:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the details of ongoing projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Bihar, district-wise;
- (b) the details of funds allocated and spent under this scheme during the last three years in Bihar, year-wise and city-wise; and
- (c) whether Government is planning to include any other city in the next phase of this scheme, and if so, the details thereof?

Beneficiaries under PMAY

76 # Ms. Saroj Pandey:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of urban beneficiaries having been provided housing under the Pradhan Mantri Awas Yojana (PMAY) since the inception of the scheme till date, the details thereof, State-wise; and
- (b) the financial expenditure currently incurred by Government and estimated financial expenditure till the completion of the scheme?

Scheme to make the country slum free

77 Shri Vijay Pal Singh Tomar:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has launched any scheme to make the country slum free within the next five years;
- (b) if so, whether Government has given directions to the State Governments to implement the scheme; and
- (c) if so, to what extent the State Governments have agreed to implement the scheme?

Implementation of PMAY (Urban)

78 Shri Akhilesh Prasad Singh:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether implementation of Pradhan Mantri Awas Yojana (Urban) has been slow and behind the schedule;
- (b) if so, the national target of PMAY (Urban) along with the schedule of its implementation;

and

(c) the number of houses constructed under this scheme since the inception of the scheme, State-wise?

Pradhan Mantri SVANidhi Yojana in Andhra Pradesh

79 Shri G.V.L. Narasimha Rao:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number and amount of loans sanctioned and disbursed by Government under PM SVANidhi scheme since inception in the country, the details thereof especially for Andhra Pradesh, (b) the details thereof in each Urban Local Body (ULB) in Andhra Pradesh;
- (c) the number of loan applications returned by the banks in Andhra Pradesh, and the reasons therefor;
- (d) the number of loan applications received, found eligible, sanctioned, and loans disbursed in Visakhapatnam ULB;
- (e) the repayment of loans disbursed under PM SVANidhi scheme, State-wise and in Visakhapatnam ULB; and
- (f) the interest rate on PM SVANidhi loans and interest subsidy thereon?

Modern equipments for sewer cleaning

80 Shri K.R.N. Rajeshkumar:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that workers working in urban bodies across the country have died during sewer cleaning during the last five years;
- (b) if so, the total number of workers died during above period, year-wise and State-wise;
- (c) whether Government has formulated any concrete new plan to check manual cleaning of sewers and if so, the details thereof; and
- (d) the steps taken by Government to provide modern equipment, training and uniforms to the workers engaged in sewer cleaning, State-wise?

Extension of PMAY

81 Shri K.R. Suresh Reddy:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is planning to extend Prime Minister Awas Yojana (PMAY) till March, 2024 from March, 2022 to achieve target of completing 1.21 crore houses in the country;
- (b) if so, the financial burden of the project; and
- (c) the reasons for not achieving the target within the stipulated time?

Storm water drainage project

82 Shri M. Mohamed Abdulla:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the current status of implementation of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in Tamil Nadu;
- (b) the details of the funds allocated, disbursed, and utilized for providing sewage, septage, and storm water drainage projects, in Tamil Nadu under AMRUT from the year 2016 to 2021, district-wise;
- (c) whether Government has planned for any new storm water drainage project in Tamil

Nadu under AMRUT for the year 2022; and
 (d) if so, the details thereof, and if not, the reasons therefor?

Implementation of Dam Safety Act, 2021

83 Shri G.C. Chandrashekhhar:

Smt. Phulo Devi Netam:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the number of States that have formed the State Committee for Dam Safety (SCDS) and State Dam Safety Organisation (SDSO) before the mandated deadline of June 30, 2022;
- (b) whether punitive action, as stipulated by the Act itself, will be taken against States which have not formed an SCDS or SDSO;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether Government has decided on the next deadline for the States to form SCDS and SDSO?

Fund allocation and disbursal under NRDWP

84 Shri P. Wilson:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of the funds allocated and disbursed under the scheme National Rural Drinking Water Programme (NRDWP) across India, especially in Tamil Nadu;
- (b) the number of households which have received piped water supply and household tap connections under NRDWP in Tamil Nadu, district-wise; and
- (c) the details thereof?

Funding pattern for national projects

85 Shri V. Vijayasai Reddy:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether it is a fact that Government has issued new guidelines in sharing funding pattern of money for national projects;
- (b) whether it is also a fact that henceforth Government would pay only 60 per cent to national projects and 40 per cent has to be borne by the respective State Government;
- (c) if so, the reasons therefor; and
- (d) whether the guidelines are applicable prospectively or retrospectively?

Community ownership of water supply

86 Shri B. Lingaiah Yadav:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether emphasis was laid at a regional conference on Jal Jeevan Mission (JJM) on evolving the community ownership of water supply infrastructure and service delivery to ensure its long-term sustainability, if so, the details thereof;
- (b) whether the rural communities should be engaged in the water supply schemes from the planning stage, instead of their retrospective involvement; and
- (c) if so, the details thereof and steps being taken in this regard?

Supply of drinking water through tap connections

87 **Shri B. Lingaiah Yadav:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the Jal Jeevan Misison (JJM) envisages supply of safe and adequate drinking water through tap connections to all households in the rural areas of the country by 2024 and also a target has been set for supplying 55 litres of water per person per day to every household in the villages, where people have been facing scarcity of water; and
- (b) if so, the details thereof and progress made, State-wise, till date along with expenditure incurred?

Development of water resources sector in Odisha

88 **Dr. Sasmit Patra:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of how the water resources sector in Odisha has developed ;
- (b) the total number of works being undertaken further for its development; and
- (c) the cost of the works being undertaken and how it will help the water resources sector of Odisha?

Using renewable energy for water treatment

89 **Dr. Kanimozhi NVN Somu:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government proposes to utilise renewable energy like solar and wind energy for water treatment;
- (b) if so, the details thereof;
- (c) the details of the Water Quality Testing Laboratories (WQTLs) in the country and the number of operational WQTLs out of them, State/UT-wise;
- (d) whether Government has taken steps to ensure the maintenance of water treatment arrangements; and
- (e) if so, the details thereof and if not, the reasons therefor?

Provision of drinking water connections under JJM

90 # **Shri Neeraj Dangi:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the number of houses in Rajasthan which have been provided drinking water connections by Government under Jal Jeevan Mission (JJM) till date, district-wise;
- (b) the details of number of beneficiaries under this programme; and
- (c) the details of the amount sanctioned, released and utilized under JJM till date, State-wise?

Conservation of water reservoirs

91 **Shri Sujeet Kumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of the reservoirs which have dried up in the country along with the measures being taken by Government for their conservation;
- (b) the steps taken by Government for the maintenance of the reservoirs and to increase water harvesting in the country; and

(c) the action plan chalked out and implemented by Government to reduce the rate of evaporation during summer in the reservoirs and to construct underground reservoir in the country?

Supply of drinking water in Punjab

92 Shri Raghav Chadha:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of the fully covered, partially covered and habitations facing quality issues in terms of drinking water in Punjab;
- (b) the funds allocated, released and utilized for Punjab under various drinking water schemes as well as the achievements made in this regard during each of the last three years and the current year; and
- (c) whether Government has reviewed the achievements made in this regard, if so, the details thereof and if not, the reasons therefor along with the measures taken to provide safe drinking water to all the habitations of the country?

Delay in execution of PIP

93 Shri Kanakamedala Ravindra Kumar:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government had made any assessment/inspection to ascertain the acts/deeds on the part of the Andhra Pradesh Government since July, 2019, which have caused inordinate delay in completing the Polavaram Irrigation Project (PIP) which have been conferred the status of National Project as per the provisions of Andhra Pradesh Reorganization Act, 2014;
- (b) if so, the details thereof;
- (c) whether Government has sent any communication in the nature of advisory/reprimand to the Andhra Pradesh Government for its acts of omission/commission in the process of execution of PIP; and
- (d) if so, the details thereof?

Revised deadline for the completion of PIP

94 Shri Kanakamedala Ravindra Kumar:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that the completion of Polavaram Irrigation Project (PIP) has missed the deadline fixed in the year 2022;
- (b) if so, the details and the reasons for non-completion of the PIP by the already fixed time line;
- (c) whether Government has made an inquiry into the issue of frequent missing of deadline fixed for completion of PIP;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Water conservation and rain water harvesting

95 Shri Harnath Singh Yadav:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that Government is considering to call for a mass movement for water conservation and rain water harvesting;

- (b) if so, whether Government has taken any steps in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

Crisis of drinking water

96 Shri Harnath Singh Yadav:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the States/main cities facing acute crisis of drinking water and the steps taken by Government to address the problem of water;
- (b) the scheme of Government to develop alternative sources of water other than ground water; and
- (c) the measures taken during the last two years for providing clean drinking water in the country, State-wise?

National Mission for Clean Ganga

97 Dr. Santanu Sen:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the detail of the zones which contribute maximum wastewater load to Ganga;
- (b) the details of the steps taken to reduce wastewater load in these zones, zone-wise;
- (c) the number of STP installed in the entire stretch of Ganga under the National Mission for Clean Ganga (NMCG) since 2016, year-wise; and
- (d) the number of locations monitoring Biochemical Oxygen Demand (BOD) found compliant with the primary water quality criteria for bathing in Uttar Pradesh?

Drinking water connections under HGJM

98 Shri Ayodhya Rami Reddy Alla:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government has taken steps to provide potable tap water at every doorstep in the country by 2024;
- (b) if so, the details thereof including the State-wise details of drinking water connections installed under Har Ghar Jal Mission (HGJM) during the past two years and the current year; and
- (c) whether Government is on track to achieve the stipulated targets, if so, the details thereof and if not, the reasons therefor?

Water recycling in clubs, gyms hotels

99 Shri Rakesh Sinha:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether it is a fact that huge quantity of water is consumed in hotels, gyms and clubs;
- (b) if so, whether there has been estimate of percentage of water consumed there;
- (c) whether all of them do water recycling;
- (d) in view of the ongoing scarcity of water, whether Government will frame a law making essential water recycling as mandatory where water consumption is above a particular unit or substantive amount;
- (e) whether Government possesses statistics of hotels, gyms and clubs which do water recycling; and
- (f) if so, what is their proportion?

Water reserve and consumption in North East Region

100 **Shri Rakesh Sinha:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the percentage of the total water of the country in the North East Region as the region is rich in rain and water sources;
- (b) what is being done for optimum utilisation of water in the region;
- (c) the number of districts of the region where 75 water reservoir (Jalashay) are being planned in each district;
- (d) whether water availability in the North East region declined in comparison to previous decades;
- (e) if so, what is/are reasons therefor; and
- (f) the details regarding water availability in Meghalaya in comparison to other States of the region?

Study on presence of arsenic and fluoride in groundwater

101 # **Shri Rajendra Gehlot:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government has conducted any study regarding the presence of toxic substances like arsenic and fluoride in groundwater and their adverse effects on human health and if so, the details thereof;
- (b) whether the Central Ground Water Board has taken any steps to explore clean and safe groundwater resources and to keep the groundwater clean and if so, the details thereof, State-wise; and
- (c) whether Government has received any proposals from State Governments in this regard and if so, the details thereof, State-wise?

Allocation of funds for repairing embankments

102 # **Shri Rajmani Patel:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of funds allocated and sanctioned for repairing embankments, since 2016, year-wise;
- (b) the total length of new embankments built, year-wise since 2016;
- (c) the status of the master plans being outlined by the Brahmaputra Board for Manu and Howrah rivers of Tripura; and
- (d) the details thereof, including the timeline for the notification?

Collaboration with private sector for supply of drinking water

103 **Dr. Ashok Kumar Mittal:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government has proposed to collaborate with the private sector to improve the quality of drinking water;
- (b) the number of dam projects currently being considered by Government to be built in future and details for the same, State-wise;
- (c) the number of dams and other water reservoir projects under the ambit of Government and details for the same, State-wise; and
- (d) the status of all the river cleaning initiatives under Government particularly in Punjab?

Drinking water under Nal Se Jal scheme

104 # **Ms. Saroj Pandey:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of rural households targeted to provide drinking water under 'Nal Se Jal' scheme in Chhattisgarh, Jharkhand and Odisha;
- (b) the number of households which have been provided this facility with respect to this target so far; and
- (c) by when remaining households are likely to be provided such facility along with the expenditure proposed to be made by the Government in this regard?

Engaging Panchayati Raj in JJM

105 **Shri Vaiko:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether emphasis was laid at the National Workshop on Jal Jeevan Mission (JJM) on evolving the community ownership of water supply infrastructure and service delivery to ensure its long-term sustainability;
- (b) if so, the details thereof;
- (c) whether the rural communities would be engaged through Panchayati Raj and block level development in the water supply schemes from the planning stage, instead of at the consumption level; and
- (d) if so, the details thereof and the steps being taken in this regard?

Implementation of 'Har Ghar Nal se Jal' scheme in Gujarat

106 # **Shri Narhari Amin:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of implementation of 'Har Ghar Nal se Jal' scheme in the State of Gujarat;
- (b) the district-wise number of households getting the benefits of this scheme so far; and
- (c) the details of funds allocated for the said scheme so far?

Implementation support agencies under JJM

107 **Shri Derek O' Brien:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of implementation support agencies empanelled under the Jal Jeevan Mission (JJM) throughout the country and the details thereof;
- (b) the details of the implementation support agencies empanelled, district-wise;
- (c) the criteria for empanelment of these agencies and details thereof; and
- (d) whether it is a requirement for the implementation support agencies to possess technical knowledge about water management and if so, the details thereof?

Compensation provided under the Dam Safety Act, 2021

108 **Dr. Ameer Yajnik:**

Smt. Phulo Devi Netam:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of accidents and deaths related to dams, since the commencement of the Dam Safety Act in 2021, State-wise;
- (b) whether Government has any compensation provision for the people who are suffering

- or displaced due to accidents related to the dam;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether Government has consulted with the State Governments before drafting the Dam Safety Act, 2021; and
- (e) if so, the details thereof and if not, the reasons therefor?

Economic value of Ganga basin

109 **Shri Neeraj Shekhar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government is planning to assess the economic value of Ganga basin and is planning to monetize it;
- (b) if so, the details thereof; and
- (c) the details of measures taken so far, to assess the economic value of Ganga basin and outcome thereof?

Provision of Arsenic free tapped water

110 **Shri Neeraj Shekhar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of households affected by Arsenic in drinking water which have been provided Arsenic free tapped water during first quarter of 2022-23 till 30th June 2022, State-wise;
- (b) the details of target for provision of Arsenic free tapped water to Arsenic affected households in the country during 2022-23, State-wise;
- (c) whether achievements of first quarter are in consonance with the target; and
- (d) if so, the details thereof, State-wise?

Brahmaputra river flooding and erosion

111 **Smt. Phulo Devi Netam:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government's long-term measures have taken into account the increase in floods expected by the Brahmaputra river according to the new IPCC report released on February 28, 2022;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total amount of land eroded by the Brahmaputra river year-on year since 2017; and
- (d) the number of villages and people living within the Brahmaputra river flood-prone areas, year-wise since 2017?

ATR Report submitted by Justice Jha

112 # **Shri Digvijaya Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the directions given by Supreme Court on 30/03/2016 with reference to the petition No. SLA 7663/2016 and a report submitted thereon by Justice Jha Commission constituted for the investigation of irregularities and corruption having occurred in the rehabilitation of persons displaced due to Sardar Sarovar Project in Madhya Pradesh; and
- (b) whether Government has submitted any 'Action Taken Report' (ATR) within stipulated time in compliance with said order, if so, the details thereof, and if not, the reasons therefor, and by when such an ATR would be submitted?

Funds spent for rehabilitation of displaced persons

113 # **Shri Digvijaya Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of assistance amount paid/remains to be paid under various heads by Gujarat Government towards the rehabilitation of the people displaced from Madhya Pradesh due to Sardar Sarovar Project (SSP);
- (b) the quantum of funds invested by the Madhya Pradesh Government in SSP so far and the total amount spent towards the rehabilitation of displaced persons in Madhya Pradesh;
- (c) the quantum of electricity provided to Madhya Pradesh by Gujarat Government from SSP during the last five years; and
- (d) the amount of compensation paid/remains to be paid to Madhya Pradesh by Gujarat Government, on account of non-supply of electricity?

Safe drinking water to rural households

114 **Shri Parimal Nathwani:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) steps taken by Government to provide safe drinking water to rural habitations in the country considering that several are severely affected by water contamination;
- (b) the details of Community Water Purifications Plants (CWPPs) that have been sanctioned and operationalised in country under Jal Jeevan Mission;
- (c) steps taken by Government to provide safe drinking water to villages in coastal areas of the country considering many of these villages are greatly affected by seawater intrusion;
- (d) whether there is any provision for setting up of CWPPs in such coastal regions; and
- (e) if so, the details thereof and if not, the reasons therefor?

Task Force on Emerging Water Contaminants

115 **Shri S. Selvaganabathy:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has planned/is planning to form a Task Force on Emerging Water Contaminants;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Watershed development project unde JSA

116 **Shri M. Mohamed Abdulla:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of watershed development projects constructed under Jal Shakti Abhiyan (JSA) in Tamil Nadu from the year 2019;
- (b) whether Government had done any analysis about the increase in groundwater level due to the JSA campaign; and
- (c) if so, the details thereof and if not, the reasons therefor?

Working of Samadhan Portal

117 **Dr. Amar Patnaik:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the details of the number of completed settlements and the pending settlements via the

Samadhan Portal;

- (b) the details of the average time taken by the Micro and Small Enterprises Facilitation Council (MSEFC) to review the applications and decide on the resolution of the dispute;
- (c) whether Government has taken any step to increase the disposal rate of the cases filed, if so, the details of the steps taken, if not, the reasons therefor; and
- (d) whether Government has taken steps to create awareness among the Micro, Small and Medium Enterprises (MSMEs) to properly document the business deals and transactions, if so, the details thereof?

Effect of COVID-19 on MSMEs

118 **Shri B. Lingaiah Yadav:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether the COVID-19 pandemic has further exposed the vulnerability of the Micro, Small and Medium Enterprises (MSMEs) sector which was among the worst hit on account of the demand and supply shocks caused and the measures taken later to curb the spread of infection, if so, the details thereof; and
- (b) whether the sector is still struggling to survive and recover from the pandemic-induced shocks, if so, the details thereof/corrective steps being taken?

Development of MSMEs sector in Odisha

119 **Dr. Sasmit Patra:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of the development of the Micro, Small and Medium Enterprises (MSMEs) sector in Odisha;
- (b) the details of best practices of the MSMEs sector in Odisha; and
- (c) the details of the developmental works being undertaken presently for the growth of the MSMEs sector in Odisha?

SFURTI

120 **Shri Iranna Kadadi:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of businesses that benefitted from the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) and Credit Guarantee Scheme (CGTMSE) during the last three years;
- (b) the list of beneficiaries from National Scheduled Caste and Scheduled Tribe Hub (NSSH), State/UT-wise;
- (c) the details of the budget spent for awareness of the campaigns run by Government; and
- (d) the details of the districts receiving integrated services provided by the NSIC, State/UT-wise?

Increasing export of MSMEs products

121 **Shri Sujeet Kumar:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the total exports made by the Micro, Small and Medium Enterprises (MSMEs) sector during each of the last three years, country-wise;
- (b) whether Government has identified the areas which has registered decline in exports;

- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by Government to increase export of MSMEs products?

Use of data science in MSMEs

122 Smt. Priyanka Chaturvedi:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government is aware that the Micro, Small and Medium Enterprises (MSMEs) sector is lagging behind on the use of data science as a business tool;
- (b) whether Government is planning to initiate programmes to encourage and facilitate use of data science in MSMEs and if so, the details thereof; and
- (c) if not, the reasons therefor?

Training programmes conducted by MSMEs-DI, Thrissur, Kerala

123 Shri Sandosh Kumar P:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of Entrepreneurship Awareness Programmes (EAPs), number of Entrepreneurship cum Skill Development Programmes (ESDP) and Management Development Programmes (MDPs) conducted by the Micro, Small and Medium Enterprises MSMEs-DI based in Thrissur, Kerala for the last two years; and
- (b) the district-wise distribution of the EAPs, ESDPs and MDPs conducted by the MSMEs-DI Thrissur, Kerala during the last two years?

Micro and medium industries in NER

124 Shri Rakesh Sinha:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of new micro and medium industries established in the North East Region (NER) in the year 2017-18, 2018-19, 2019-20 and 2021-22;
- (b) the details of their distribution among the States of the Region;
- (c) the number of them which have been established in Shillong and other parts of Meghalaya; and
- (d) the number of such proposals from the NER pending before Government?

Solar Charkha Mission launched by Government

125 Dr. Ashok Kumar Mittal:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has launched Solar Charkha Mission in 50 clusters across the country and if so, the details thereof;
- (b) whether Government proposes to set up 15 new state-of-the-art technology centres across the country and if so, the details thereof;
- (c) whether Government has increased budgetary allocation under Prime Minister's Employment Generation Programme (PMEGP) in order to incentivize entrepreneurs, mainly women and SC/ST; and
- (d) if so, the details thereof and the steps taken by Government to make Solar Charkha Mission successful?

Credit guarantee scheme

126 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of the Credit Guarantee scheme;
- (b) the total number of beneficiaries under this scheme and the total amount allocated to the beneficiaries; and
- (c) the number of people benefited from this scheme in Uttar Pradesh and the details thereof?

Functioning of MSMEs

127 # **Shri Akhilesh Prasad Singh:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) currently functioning across the country;
- (b) their contribution, in terms of percentage, in the Gross Domestic Product (GDP) growth and service sector of the country;
- (c) whether it is a fact that this industry is not able to get the benefits of schemes of Government and they are being ignored and are not even consulted during formulation of any policy; and
- (d) if so, whether Government is considering to constitute any committee to address their problems?

MSMEs export to Russia and Ukraine

128 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of exports from Micro, Small and Medium Enterprises (MSMEs) to Russia, Ukraine, Belarus and other bordering countries of Russia and Ukraine during the last four years and the current year, year-wise and country-wise;
- (b) whether any assessment has been made about the impact of Russia-Ukraine war on exports of MSMEs to the above countries;
- (c) if so, the details thereof; and
- (d) implications on India's MSMEs exports to Russia in the light of sanctions imposed by United States of America and steps taken/proposed to be taken by Government in this regard?

Expansion of MSMEs in the hilly areas

129 **Smt. Shanta Chhetri:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has formulated any action plan for the expansion of Micro, Small and Medium Enterprises (MSMEs) to augment the employment opportunities in hilly areas of the country;
- (b) if so, the action plan for Darjeeling and Kalimpong districts in West Bengal; and
- (c) the nature of the action plan along with the funds allocated by Government in this regard?

Nation manufacturing policy

130 **Shri S. Selvaganabathy:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether the Micro, Small and Medium Enterprises (MSMEs) sector is a backbone of the Indian economy for its contribution to the growth of the Indian economy;
- (b) if so, the details thereof; and
- (c) whether this sector can help in achieving the target of the Nation Manufacturing Policy (NMP) that manufacturing should contribute 25 per cent in country's Gross Domestic Product (GDP) by 2022, and if so, the details thereof?

Sudoor drishti project

131 **Smt. Vandana Chavan:**

Will the Minister of **Mines** be pleased to state:

- (a) the details of the pilot project of Sudoor Drishti;
- (b) the status of construction of the remote sensing laboratories along with the expenditure to be incurred thereon and the funds allocated;
- (c) the time by which the construction work of the said project is likely to be completed;
- (d) whether Government has the results of the pilot study; and
- (e) whether Government has any plan to expand the pilot study to different States, if so, the details thereof?

Exploration of minerals in Rajasthan

132 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government has undertaken any survey for the exploration of minerals in the country;
- (b) if so, the details thereof and the States where gold and silver deposits have been found, State-wise;
- (c) whether any survey has been undertaken for exploration of minerals in Rajasthan; and
- (d) if so, the details thereof, district-wise including Dausa, Alwar, Sawai Madhopur and Karauli?

Development and welfare programs under PMKKKY

133 **Dr. Ameer Yajnik:**

Will the Minister of **Mines** be pleased to state:

- (a) the details of the status of development and welfare programs in the mining affected areas under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY), State-wise;
- (b) how this plan will reduce the impact during and after mining on the environment, health and socio-economics of the people in the mining district;
- (c) whether Government has classified the intended beneficiary under the scheme;
- (d) if so, the details thereof; and
- (e) the beneficiary details under this program, State-wise and district-wise?

Jobs for minority communities

134 **Shri Sandosh Kumar P:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the religion-wise distribution of jobs for minority communities in the Central Government departments;
- (b) the religion-wise distribution of jobs for minority communities in public sector units; and
- (c) the religion-wise distribution of jobs for minority communities in nationalised banks?

Tax collected on fuel by oil companies

135 # **Shri Ram Nath Thakur:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of amount earned by oil companies on account of taxes imposed on fuels during the years 2020-21 and 2021-22 respectively;
- (b) whether it is a fact that oil companies are in profit; and
- (c) the quantum of tax being collected on each litre of petrol and diesel and the details thereof?

Reduction in cess and surcharge on petrol

136 **Shri P. Wilson:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) considering the rising cost of petrol, whether Government is taking any steps to reduce the cess and surcharge levied on the petrol price which has not been reduced since 2014;
- (b) whether Government has undertaken the process of consulting States with regards to increase in excise duty that is apportioned with the States; and
- (c) if so, the details thereof and, if not, the reasons therefor?

Allocation of kerosene to Andhra Pradesh

137 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of allocation of subsidized and non-subsidized kerosene to Andhra Pradesh during the last five years, year-wise;
- (b) whether it is a fact that allocation of non-subsidized kerosene is coming down and no allocation was made in 2020-21 and 2021-22; and
- (c) if so, the reasons therefor?

Reduced supply of petrol and diesel

138 **Dr. Amar Patnaik:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the dealers of petrol and diesel have reduced and/or stopped supply of petrol and diesel in various parts of the country since June 2022;
- (b) if so, the details, reasons, and the actions taken/proposed to be taken by Government thereof;
- (c) whether Government has received any representation from the Federation of Indian Petroleum Industry (FIPI) and/or other fuel retailers/retailer associations regarding the losses incurred by the fuel retailers due to the freezing of fuel prices by Government; and
- (d) if so, the details and the actions taken/proposed to be taken by Government thereof?

Development of petroleum and natural gas based factories/plants in Odisha

139 **Dr. Sasmit Patra:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of the development of the petroleum and natural gas based factories/plants in Odisha;
- (b) how are these plants in Odisha helping the nation; and
- (c) the total cost of investment made and to be made in these plants?

Increase in prices of LPG

140 # **Shri Neeraj Dangi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether there has been constant increase in the prices of LPG during the last three years;
- (b) if so, the reasons behind the increase of price of LPG to this extent;
- (c) the details of steps taken to check the price of LPG by Government; and
- (d) the details of price of LPG in the country, State-wise?

Excise duty on petrol

141 **Shri Raghav Chadha:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the number of times Government has increased the excise duties on petrol and diesel since 2016;
- (b) the current taxes levied on petrol by Government and the percentage rise in it since 2016;
- (c) the current value of excise duty imposed by Government on petrol; and
- (d) the amount of excise collected by Government, year-wise since 2016 to current Financial Year?

Progress of One Nation, One Gas Grid Scheme

142 **Shri Sandosh Kumar P:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the progress made under the One Nation, One Gas Grid scheme announced by the Prime Minister in 2021;
- (b) how far the process of integrating regional grids is progressing; and
- (c) the challenges identified in this process?

Domestic oil production decline

143 **Shri Jawhar Sircar:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the reasons for domestic crude oil production being in constant decline;
- (b) the reasons why it has dropped to just 28.4 million tonnes in financial year 2022, the lowest since financial year 1994; and
- (c) the steps being taken to boost domestic exploration and production of crude oil and the prospects in the short term?

Cost of petrol

144 Shri Jawhar Sircar:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the cost per barrel of crude oil imported by the country as on the 1st January every year for the last five years;
- (b) the retail price of petrol and diesel per litre in Delhi on that date over these five years;
- (c) the percentages of the retail cost per litre of petrol and diesel in Delhi which are accounted for by Central and State taxes, duties and other charges at present; and
- (d) how much has the Centre earned each year from taxes, duties and other charges on oil in the last four years, including the current year?

Petrol pumps in Bihar

145 # Shri Sushil Kumar Modi:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the number of sanctioned and functional petrol pumps of Indian Oil Corporation Ltd. (IOCL), Hindustan Petroleum Corporation Ltd. (HPCL) and Bharat Petroleum Corporation Ltd. (BPCL) in Bihar respectively;
- (b) the number of new petrol pumps planned to be opened by these companies in the coming years;
- (c) the number of petrol pumps per 10 Lakh population, State-wise;
- (d) the plan regarding providing toilet and other civic amenities at all the petrol pumps in Bihar; and
- (e) the number of sanctioned and functional petrol pumps of private companies in Bihar?

Reservation in allotment of petrol pump and gas agencies

146 # Dr. Kirodi Lal Meena:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of the categories/persons who are provided special exemptions/concessions in the allotment of petrol pumps and gas agencies;
- (b) the details of the process for the allotment to these applicants under special exemption/concession;
- (c) whether allotment of petrol pumps/gas agencies under the said categories have been made in Rajasthan, including Dausa district, if so, the details thereof; and
- (d) the number of persons belonging to Scheduled Caste/Scheduled Tribes whom petrol pumps/gas agencies have been allotted in Rajasthan, including Dausa district under special exemption/concession and the current status of the operation thereof?

Monetisation of petroleum and natural gas pipelines

147 Shri A. A. Rahim:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has obtained any guarantee regarding the employment of the permanent employees engaged in pipeline duties after the process of monetisation;
- (b) if so, the details of how such guarantee is being obtained from private parties;
- (c) whether Government will provide details of current number of employees in petroleum and gas pipeline sector which is planned to be monetised; and
- (d) the number of vacancies in the same and number for which recruitment is underway?

Strategic petroleum reserve

148 Dr. Ashok Kumar Mittal:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of Government plans to exploit the natural gas and petroleum reserve in the country;
- (b) the details of Government plans to increase the capacity of the strategic petroleum reserve in the country including Punjab;
- (c) the expenses incurred by Government for extending the subsidies on various petroleum products in the past three years;
- (d) the details of Government plans to convert the existing infrastructure of petrol pumps and natural gas stores, for promoting green alternatives like electric vehicles; and
- (e) the cost incurred by Government for various research and development projects?

Kerosene quota for fishing sector in Kerala

149 Shri John Brittas:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has any plans to provide special quota of kerosene for fishing sector in the country;
- (b) if so, the details thereof;
- (c) whether Government will heed to the incessant demands for providing kerosene subsidy for fishing sector;
- (d) if not, the reasons therefor;
- (e) whether Government is aware of the fact that the hardships being faced by the fishing sector in Kerala has been exacerbated due to the reduction in the allocation of kerosene to the State as well as owing to its price hike; and
- (f) if so, the details of actions proposed to be taken to mitigate these difficulties?

Windfall tax on oil and gas export

150 Shri Narain Dass Gupta:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether recent imposition of windfall tax on exports of oil and gas products are aimed at increasing local supplies;
- (b) whether Government currently imports 80 per cent of country's oil and gas needs;
- (c) the reasons for the country exporting something which it has to import in bulk;
- (d) whether imports can partially be substituted by stopping export of oil and gas currently being done, if so, by what percentage; and
- (e) whether Government is considering imposing a ban on oil and gas Exports?

Setting up of oil refineries in Andhra Pradesh

151 Shri Prabhakar Reddy Vemireddy:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has decided to set up eight oil refinery units in Andhra Pradesh;
- (b) if so, the details of each of such proposal; and
- (c) the latest status of setting up of above refineries in Andhra Pradesh?

Improvement in existing LPG distribution system

152 **Shri Sanjeev Arora:**

Shri K.C. Venugopal:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has taken steps to popularize the use of 2.5 kg LPG cylinder and if so, the details thereof along with the funds allocated for this purpose;
- (b) the steps taken by Government to strengthen the existing LPG distribution system;
- (c) whether Government proposes to introduce partnership with the private companies for LPG distribution system;
- (d) if so, the strategy chalked out in this regard along with the names of the companies which have been shortlisted for such partnership in the country, and if not, the reasons therefor; and
- (e) the other steps taken by Government to improve the existing LPG distribution system?

Sustained uses of LPG cylinders by PMUY beneficiaries

153 **Shri Parimal Nathwani:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the details of data on LPG cylinder refills by PMUY Beneficiaries;
- (b) whether Government is aware that sustained usage of LPG cylinders by beneficiaries under PMUY remains a challenge;
- (c) if so, the steps taken by Government to ensure sustained usage of LPG cylinders amongst PMUY beneficiaries;
- (d) whether Government plans to increase the free refills under Ujjwala 2.0 Scheme, which only provides for one free refill as of now; and
- (e) if so, the details thereof and, if not, the reasons therefor?

National gas grid project

154 **Shri K.C. Venugopal:**

Shri Sanjeev Arora:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the aims and objectives of National Gas Grid project along with the pipelines identified for the purpose;
- (b) the existing geographical area and population covered under the current City Gas Distribution (CGD) network in the country, State/UT-wise;
- (c) the status of projects currently underway under the National Gas Grid, State/UT-wise;
- (d) whether Government is running behind schedule to complete these pipeline networks and if so, the details thereof along with the timeline fixed to complete the said network; and
- (e) the other steps taken by Government to complete natural gas pipeline networks in different districts of Maharashtra in time bound manner?

LPG cylinders provided under PMUJ

155 # **Smt. Kanta Kardam:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

the details and number of LPG cylinders provided free of cost across the country especially in Uttar Pradesh under the Pradhan Mantri Ujjwala Yojana in order to provide relief from the COVID-19 crisis?

Reviewing CSS

156 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Planning** be pleased to state:

- (a) whether Government has reviewed the Centrally Sponsored Schemes (CSSs) implemented by the States from time to time to evaluate the achievement made against the set targets;
- (b) if so, the details thereof and the results thereof, scheme-wise, year-wise and State-wise, for the last five years;
- (c) whether there is any provision for imposing penalty on the non-performing States under the various schemes, if so, the details thereof; and
- (d) the details of the proposed reforms/ corrective measures and by when the said reforms/ corrective measures are likely to be taken?

Lack of a proper data infrastructure in the country

157 **Shri Sanjay Singh:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether it is a fact that essential data is not being collected in the country and in some cases being collected so poorly that it is leading to inaccurate conclusions and predictions;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government is actively suppressing data and refusing to release the Consumption Expenditure Survey (CES) conducted by the National Statistical Office in 2017-18; and
- (d) the details thereof and the reasons therefor?

Steel sector in Bihar

158 **Prof. Manoj Kumar Jha:**

Will the Minister of **Steel** be pleased to state:

- (a) the details of the development of the steel sector in Bihar; and
- (b) the details of development of capacity, capacity utilisation, production, foreign investment, etc. in this regard?

Cost of production of steel in CPSEs

159 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Steel** be pleased to state:

- (a) details of capacity of each steel Central Public Sector Enterprise (CPSE), production, and capacity utilisation during the past five years;
- (b) details of cost of production per tonne of steel in each steel CPSE;
- (c) reasons why the cost of production is higher in Rashtriya Ispat Nigam Limited (RINL), Visakhapatnam compared to Steel Authority of India Limited (SAIL);
- (d) details of profitability of each steel CPSE during the past five years;
- (e) details of a captive iron ore mine not allocated and made available to RINL to reduce its cost of production;
- (f) whether Government has received a proposal to merge RINL with SAIL; and
- (g) if so, Government's response thereto?

Setting up new steel plants in Odisha

160 **Smt. Mamata Mohanta:**

Will the Minister of **Steel** be pleased to state:

- (a) the total number of steel plants in the country and the names of such steel plants on which work is going on at present including Odisha;
- (b) whether Government proposes to set up new steel plants in near future in Odisha for generating/increasing employment opportunities;
- (c) if so, the time by which the said plants are likely to be set up and if not, the reasons therefor; and
- (d) whether the import of steel has increased during the last few years, if so, the details thereof and its effects on domestic market and indigenous steel?

New Delhi
The 11th July, 2022
20 Ashadha, 1944 (Saka)

P. C. Mody,
Secretary-General.

INDEX
(Ministry-Wise)

Civil Aviation	: 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27
Coal	: 28, 29, 30, 31, 32, 33, 34, 35
Defence	: 37, 38, 39, 40, 41, 42, 44, 45, 46, 47, 48, 49, 50, 52, 51, 53, 54, 55, 56
Housing and Urban Affairs	: 36, 58, 59, 60, 61, 62, 63, 64, 65, 66, 68, 67, 69, 70, 71, 72, 73, 74, 43, 75, 76, 77, 78, 79, 80, 81, 82
Jal Shakti	: 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116
Micro, Small and Medium Enterprises	: 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130
Mines	: 131, 132, 133
Minority Affairs	: 134
Parliamentary Affairs	: --
Petroleum and Natural Gas	: 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 57
Planning	: 156
Statistics and Programme Implementation	: 157
Steel	: 158, 159, 160